

DIVISION BENCH

O-129

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1324(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th JANUARY, 2021, 10:30 A.M

Name of the Company	TRUE TRAVELMAXX PVT. LTD. Vs. MY HOLIDAY MAKERS INDIA PVT. LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

None

ORDER

1. There was no representation on behalf of the Operational Creditor as well as the Corporate Debtor on 26/02/2020 and 08/12/2020.
2. The Registry is hereby directed to issue notice for their appearance on both parties.
3. List this matter on 01/02/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**